

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 88-89/2015

SHAHROZ ALI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
HOME DEPARTMENT STATION HOUSE OFFICER

Respondent(s)

(and IA No.120509/2017-I/A FOR GRANT OF BAIL and
IA No.120511/2017-EXEMPTION FROM FILING O.T.)

Date : 11-01-2018 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J. CHELAMESWAR
HON'BLE MR. JUSTICE SANJAY KISHAN KAULFor Appellant(s) Mr. Faheem Shah, Adv.
Mr. Arvind Kumar Gupta, AORFor Respondent(s) Mr. K.L. Janjani, Adv.
Mr. Jitendra Kumar Tripathi, Adv.
Mr. Sanjay Tyagi, Adv.
Mr. Adarsh Upadhyay, AORUPON hearing the counsel the Court made the following
O R D E RIssue notice on application for bail returnable in
two weeks.(DEEPAK MANSUKHANI)
AR-cum-PS(RAJINDER KAUR)
Court Master